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Title: Rulling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members I have received notices of Adjournment Motion from Shri N.K. Premachandran, Shri Jai Prakash Narayan Yadav and Shri K.C. Venugopal on different issues. The matters though important do not warrant interruption of the Business of the day.

...(Interruptions)

HON. SPEAKER: The matters can be raised through other opportunities. I have therefore disallowed all the notices.

...(Interruptions)

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